

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3297
ANSWERED ON:05.02.2004
FOREIGNERS TRAVELLING ON FAKE TICKETS
SURESH RAMRAO JADHAV (PATIL)

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government is aware of incidents of foreigners` travelling, on fake tickets as reported in the Hindu dated December 15, 2003;
- (b) if so, the facts of matter reported therein;
- (c) whether any inquiry has been conducted by the Government into the whole episode;
- (d) if so, outcome of the inquiry and further action taken by the Government thereon;
- (e) if not, the reasons therefor; and
- (f) the steps taken by the Government to avoid recurrence of such incidents in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BASANAGOUDA R. PATIL)

- (a) Yes, Sir.
- (b) It was reported by the Newspaper that while a group of foreigners having confirmed berths was travelling by 2322 Dn. Mumbai-Howrah mail on 27.7.2003, they were treated as travelling without ticket on suspicion and charged a sum of Rs.41,028/-.
- (c)to(e) The complaint has been investigated and it was found that the action of the concerned Travelling Ticket Examiner was not in order. He has, therefore, been taken up departmentally. Arrangement has also been made to refund the excess charges recovered from the passengers.
- (f) Instructions have been reiterated to the concerned staff to avoid recurrence of such incidents in future. In addition, front line staff who come in contact with the public are also being sent for special training course.